NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

C. P. No.16/155/2016

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE COMPANY: M/s. SIG Sauer (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT:621A

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Rohit Jain, Advocate

Order

Notice be issued to the ROC to be present in court and give an explanation for not submitting the reply in this case. Dasti.

To come up on 11th August, 2017.

(Ina Malhotra)

Member (J)